

ing to increasing textiles exports to USSR. Total textile exports of India to USSR during the last three years were as follows:—

<i>(Rs. Crores)</i>		
1986	...	313.07
1987	...	294.37
1988	...	364.86

(Sources: Apparel Export Promotion Council, Cotton Textiles Export Promotion Council and Wool and Woollens Export Promotion Council)

The two Governments have also been exploring the possibilities of joint collaborations in the field of textiles. Towards this end, NTC has imported 200 shuttleless looms for manufacture of cloth with buy-back arrangements. A protocol was also recently signed whereby USSR will buy cloth in India and have it converted into garments in India for exports to USSR.

Demands of Government Medical Store Depot Workers' Union

2863. SHRIM. MAHALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government Medical Store Depot Workers' Union, Madras on the occasion of their anniversary celebration on 16 October, 1987, passed a series of resolutions and submitted a copy of the same to Government;

(b) if so, the details of the demands and the remedial action taken so far; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY

WELFARE (KUMARI SAROJ KHAPARDE):
(a) Yes. A copy of the resolution dated 16-10-1987 received from Government Medical Store-Depot Workers Union, Madras is given in the statement-I below.

(b) and (c). The various points mentioned in the resolution have been examined.

Action taken on the various issues raised in the memorandum is given in the statement-II below.

STATEMENT-I

Text of the Resolutions

Under-mentioned resolutions were passed on 16-10-87 at the XIII-th Anniversary of the Govt. Medical Store Depot Workers Union, Madras-600003.

RESOLUTION I

This conference extends hearty congratulations to his excellency Sr. Venkatraman for having elected as the President of India and Sri. S.D. Sharma as Vice President of India.

RESOLUTION II

This conference congratulate whole heartedly Sri Rajiv Gandhi Honble Prime Minister of India and Sri. M.G. Ramachandran Honble Chief Minister of of Tamil Nadu for valuable initiation and success in the "Indian and Srilanka Agreement Paving ways for millions of Srilanka to live peacefully

RESOLUTION III

This conference congratulate the people of India for keeping up Democracy in India for a lost 40 years since our Independence and we believe the same spirit of

Democracy will be kept up by all the concerned in all walks of life for ever. We also congratulate the leaders and rulers of India for leading them in Democratic path.

RESOLUTION IV.

This conference whole heartedly congratulate the founders on the Leaders of INTUC by whom we working class of India are enjoying all the privilege without shedding a drop of Blood to achieve this legitimate rights.

RESOLUTION V

Resolved to request the Govt. to take immediate action for the progress of this century old organisation which stands for a mobile cause.

RESOLUTION VI

The Govt. of India has accepted 'Hathi Committee' Recommendation' on the nationalisation of drug industries. Resolved to request the Govt. to implement this long accepted recommendation.

RESOLUTION VII

Resolved to request the Govt. to check the present trend of turn-over sliding down and in such contingency to boost up sales, direct all State Government, Central Government institutions like Railways, C.G.H.S. etc. and the Central Govt. undertakings, Port Trust, BHEL, L.I.C. etc. to draw their requirements of drugs and other items only from the Medical Store Depot Organisation.

RESOLUTION VIII

Resolved to request the Govt. of Tamil

Nadu to issue suitable directive to all State Govt. hospitals & other local bodies to draw their requirements of drugs and other Hospital appliances only from G.M.S.D and that they should resort to outside purchases only for such of the items, for which non-availability certificate is issued by the Government Medical Store Depot. Madras.

RESOLUTION IX

Resolved to request the Govt. to take steps for production of Saline. Distilled water, Disinfectants as there is now surplus capacity after installation of cornish boiler for whose present status this union arrived hard. It is also resolved to request to implement the recommendations of the 'Expert Committee' appointed in connection with the modernisation of the pharmaceutical fanery at Madras Depot since Tamil Nadu desires placing indents for depot manufactured items only.

RESOLUTION X

Resolved to request the Govt. of India to give due representation to this union in the J.C.M since this union broadly and adequately represent all cadres & also fulfill all criteria.

RESOLUTION XI

Resolved to request the Govt. to arrange for workers' participation in the management. Also to give due representation in the Management to the recognised unions in proportion to the workers enrolled in their unions especially in case of office councils.

STATEMENT II

Action taken on the various resolutions mentioned in the Memorandum of the Government Medical Store Depot Workers Union, Madras, dated 16-10-1987.

<i>Points</i>	<i>Action Taken</i>
1. Tamil Nadu Government have been slowly withdrawing from placement of indent/virtually stopped drawing stores	<i>Points No. 1 & 2: The Medical Store Organisation have been persuading the Tamil Nadu Government and the Central Government Institutions in Tamil Nadu regarding the drawal of Medical Stores from Government Medical Store Depot, Madras. The fact is that it is not the policy of Medical Store Depots to force any indenter to draw their requirements form the Depots.</i>
2. Central Government Organisation should be made to draw their requirements from Government Medical Depot, Madras only.	<i>Point No. 3: No new scheme for the expansion/modernization of Pharmaceutical Factories is contemplated at present.</i>
3. Pharmaceutical Factory of the Depot should be expanded/modernised.	<i>Point No. 4: Medical Stores Organisations has already been brought under the ambit of of Seventh Plan Sector.</i>
4. Medical Store Organisation should be brought under 7th Plan Sectors.	<i>Point No. 5: This was examined but not agreed to.</i>
5. Government Medical Store Depot Workers Union should be given due representation in JCM.	<i>Point No. 6: Implementation rests with the Department of Chemicals, Ministry of Industry.</i>
6. Acceptance of the Hathi Committee Recommendations.	<i>Point No. 7: These issues have been variously examined and action has been taken and initiated in the consultation with the Director General of Health Services.</i>
7. Resolutions relating to Administrative improvements.	

RESOLUTION XII

Resolved to request the DGHS to earmark 50% of clerical vacancies to Group 'D' staff on promotional basis for such of those employees who possess minimum qualifica-

tion of VIII standard pass, a procedure existing in P&T, Railway & other departments.

RESOLUTION XIII

Resolved to request the Ministry of

Health to issue necessary amendment to recruitment rules to regionalise the posts of Senior Scientific Assistant like that of Assistant Depot Managers, as an outsider appointed as S.S.A. deprives the departmental candidate their legitimate changes of getting promotional avenues.

RESOLUTION XIV.

Resolved to request the Department Health to give preference to sons/daughters of employees in the matter appointments in case they are sponsored by Employment Exchange.

RESOLUTION XV.

Due to recent Home Ministry's order this depot is unable to offer Compassionate appointments to more than 3% of vacancies in a year. Resolved to request the Govt. therefore to review this order to make provision for 10% atleast & till such time the regular appointments is offered to kith & kin of the deceased, they must be absorbed on Casual basis, which will provide immediate assistance to the families of the deceased.

RESOLUTION XVI

Resolved to request the Govt. to give due directive to construct in the vacant lands of depot premises many residential quarters for Group 'C' & 'D' depot employees.

RESOLUTION XVII

Resolved to request the Govt. to reinstate Sri. D. Ramesh, Lab. Hand of Biological Laboratory, who has been illegally terminated from service.

This conference placed on records, its deep and sincere appreciation to the human service rendered by the officers and workers of the Madras Depot as well as the officers of the DGHS (Stores) Wings, in connection

with supplies of Drugs etc. at the Hour of Need during calamities at Sri Lanks and continue to do the same, even at the present juncture, in national interest.

Recommendations of Cadre Review Committee

2864. SHRI SYED SHAHABUDDIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Cadre Review Committee of the Central Health Service has submitted its report to Government;

(b) if so, the major recommendations of the report;

(c) whether any representation had been received from the member of the Central Health Service against the recommendations of the report;

(d) whether Government have considered those recommendations; and

(e) whether the Government proposed to implement those recommendations with immediate effect?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Sir.

(b) The Committee in summary of recommendations as given in their report have recommended the following additional posts at Senior Administrative Grade level for different Sub-cadres of the Central Health Service:—

(i) General Duty Sub-Cadre ...	29
(ii) Non-Teaching Specialists ...	5
Sub-cadre	
(iii) Teaching Specialists Sub-cadre ...	10